



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.08.2025

NOTICE

Please take notice that the following matters listed in the Court – III on 31.07.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 950 of 2025 & I.A. No. 3701 of 2025	Manisha Nimesh Mehta, Director of Perfect Infraengineers Ltd. Vs. Technology Development Board	31.07.2025	08.08.2025
2.	Comp. App. (AT) (Ins) No. 241 of 2025 & I.A. No. 840, 3479 of 2025 (With Defects)	Manisha Nimesh Mehta, Director of Perfect Infraengineers Ltd. Vs. Technology Development Board	31.07.2025	08.08.2025
3.	Comp. App. (AT) (Ins) No. 2342 of 2024 Part Heard	Surinder Kumar Rajpal (Member of Suspended Board of Director of Karnal Agriculture Industries Ltd.) Vs. Punjab National Bank & Anr.	31.07.2025	19.08.2025

4.	Comp. App. (AT) (Ins) No. 514 of 2025 Part Heard	Mirosa Marines Pvt. Ltd. Vs. Kanak Jani Resolution Professional of Doshi Holdings Pvt. Ltd.	31.07.2025	19.08.2025
5.	Comp. App. (AT) (Ins) No. 630 of 2024 Part Heard	Sri Bajrang Wind Park Developers Vs. Inox Wind Infrastructure Services Ltd. & Ors.	31.07.2025	22.08.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar